

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

C.P. (IB)/68(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.02.2024**

NAME OF THE PARTIES: IDBI TRUSTEESHIP SERVICES LIMITED VS
MR. ADITYA RAHEJA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Zaid Mansuri, Advocate i/b DSK Legal appeared for the Financial Creditor.
2. Learned Counsel for the petitioner seeks some time to place on record affidavit of service of demand notice and petition.
3. List this matter on **20.02.2024** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna